

SL. No.2

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	<b>Company Petition IB/128/9/2024</b>
<b>NAME OF THE COMPANY</b>	<b>Sri Avantika Contractors (I) Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>S.K. Constructions</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sri Avantika Contractors (I) Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Issue notice to the Respondents by registered/speed post and through e-mail.

Counter to be filed within 14 days. **Matter is adjourned to 25.09.2024** for filing

proof of service and counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**